

NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

CORAM: SHRI SHYAM BABU GAUTAM
HON'BLE MEMBER (TECHNICAL)

TMT. T.KRISHNA VALLI
HON'BLE MEMBER (JUDICIAL)

PETITION No./IA No.	CP(C/ACT)/03/KOB/2023
SECTION	244(1) C/ACT
NAME OF PARTIES	KOTTUKAL KRISHNAKUMAR & ANOTHER V/S NAIR SERVICE SOCIETY & 28 OTHERS.
PETITIONERS ADVOCATE/ PROFESSIONAL	SHENOY ASSOCIATES.
RESPONDENTS ADVOCATE/ PROFESSIONAL	MENON & PAI ADVOCATES.

01 May 2024

ORDER

CP(C/ACT)/03/KOB/2023

None appears on behalf of the Petitioners. Learned representing Counsel, Ms. Akhila Nambiar appears through virtual mode on behalf of R1 & R2 and submits that the proceedings of NCLT has been stayed by the Hon'ble High Court of Kerala vide Writ Petition No.11556/2023. The said Writ Petition is stated to be listed on 21.05.2024. Accordingly, list this matter for further consideration on **24.06.2024**.

Sd /-

**SHYAM BABU GAUTAM
MEMBER (TECHNICAL)**

Sd /-

**T.KRISHNA VALLI
MEMBER (JUDICIAL)**